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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CS(OS) 24/2020**

VANDANA

.....Plaintiff

Through: **Mr. Raj Kamal, Mr. Aseem Atwal
& Mr. Harneet Singh, Advs.**

versus

ARVIND KUMAR & ANR.

.....Defendant

Through: **Mr. Rajat Aneja with Mr. Aditya
Sharma, Advs.**

CORAM:

**JOINT REGISTRAR (JUDICIAL) MS. TYAGITA
SINGH, (DHJS)**

ORDER

21.02.2025

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**Matter is taken up through physical hearing as well as
video conferencing.**

Ld. Presiding Officer is on leave today.

Re-notify the matter for purpose fixed on **08th May, 2025.**

**READER TO
MS. TYAGITA SINGH, (DHJS)
JOINT REGISTRAR (JUDICIAL)**

FEBRUARY 21, 2025

[Click here to check corrigendum, if any](#)